- (b) Yes, Sir. The supply has been stopped since 2nd August, 2002.
- (c) To avoid inconvenience, the beneficiaries are allowed to purchase the Ayurvedic medicine from the open market in case the medicine prescribed by the doctors is not available in the CGHS Ayurvedic dispensaries /Units/Ayurvedic Store Depot, and the Govt, reimburses this amount.

Material released to Uttaranchal under NMEP

4550. SHRI HARISH RAWAT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have released material to Uttaranchal Government under National Malaria Eradication Programme from the date of its inception till date;
 - (b) if so, the worth of material released to Uttaranchal so far; and
- (c) the steps Government propose to take to release funds instead of materials under the above programme to this State?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) and (b) Anti-malarial drugs and Insecticides worth Rs. 41.14 lakhs have been provided to the State of Uttaranchal during the last two years.

(c) No such proposal is under consideration,

Shortage of Life Saving Drugs in CGHS Dispensaries

†4551. SHRI ABHAY KANT PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware of the acute shortage of some life saving drugs and their non-availability in the CGHS dispensaries;
- (b) whether Government have assessed the availability of necessary drugs in these dispensaries;
 - (c) if so, the details thereof; and
- (d) the steps taken/proposed to be taken to ensure adequate stock and supply of essential drugs in the CGHS dispensaries?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) There is no shortage of life saving drugs in CGHS dispensaries. Any drug prescribed by the Govt. Specialists, not available in the dispensary, is issued to the beneficiary after procuring the same from the Authorised Local Chemist on the basis of the individual prescription of the beneficiary. In case of emergency, an authority slip is issued to the beneficiary for collecting the medicine directly from the Authorised Local Chemist without making any payment.

(b) to (d) Yes. Sir, Indents have already been placed for procurement of medicines on the basis of the requirement projected by the CGHS dispensaries for ensuring adequate supply of medicines including essential drugs in the CGHS dispensaries.

S ARS symptoms in the Country

4552. SHRIRAJKUMARDHOOT:

SHRI SURENDRA LATH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that certain persons have shown Suspected Acute Respiratory Syndrome (SARS) symptoms in metros in the country;
 - (b) if so, the details thereof;
 - (c) how these persons have been isolated and treated; and
 - (d) the preventive steps taken against SARS?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) and (b) No case of Severe Acute Respiratory Syndrome (SARS) has been reported in India which conform to the WHO case definition. However, as on 1st May, 2003, twenty laboratory positive (PCR) test) persons have been reported. They are from the States of Maharashtra (15) West Bengal (2), Tamil Nadu (1) and Punjab (1 initial PCR test positive).

(c) As a matter of abundant precaution the cases were isolated and treated in identified hospitals.